

(xix) The Fourteenth Amendment of 1971 to the Indian Administrative Service (Pay) Rules, 1954 published in Notification No. G.S.R. 1502 in Gazette of India dated the 9th October, 1971.

(xx) The Indian Administrative Service (Fixation of Cadre Strength) Thirteenth Amendment Regulations, 1971, published in Notification No. G.S.R. 1503 in Gazette of India dated the 9th October, 1971.

(xxi) The Indian Forest Service (Probation) Amendment Rules, 1971, published in Notification No. G.S.R. 1504 in Gazette of India dated the 9th October, 1971. [Placed in Library. See No. LT-994/71]

(2) A copy of Notification No. S.O. 2843 (Hindi and English versions) published in Gazette of India dated the 24th July, 1971, under sub-section (3) of section 141 of the Border Security Force Act, 1968. [Placed in Library. See No. LT-995/71]

TRACTORS (DISTRIBUTION AND SALE) CONTROL ORDER 1971

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI GHANSHYAM OZA) : I beg to lay on the Table a copy of the Tractors (Distribution and Sale) Control Order, 1971 (Hindi and English version) published in Notification No. S.O. 3258 in Gazette of India dated the 1st September, 1971, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-996/71]

NOTIFICATION UNDER SALARIES AND ALLOWANCES OF MINISTERS, ACT AND CITIZENSHIP ACT

SHRI F.H. MOHSIN : On behalf of
SHRI K.C. PANT, I beg to lay on the
Table—

(1) 'A copy of the Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1109A in Gazette of India dated the 30th July, 1971, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-997/71]

(2) A copy of the Citizenship (Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1347 in Gazette of India dated the 18th September, 1971, under sub-section (4) of section 18 of the Citizenship Act, 1955 [Placed in Library. See No. LT-998/71]

BOMBAY CINEMA (GUJARAT FIRST AMENDMENT) RULES

THE MINISTER OF STATE IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRIMATI NANDINI
SATPATHY) : I beg to re-lay on the Table a copy of the Bombay Cinema (Gujarat First Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. GH/G/63/BCR-3270/7291-A in Gujarat Government Gazette dated the 1st May, 1971, under sub-section (5) of section 9 of the Bombay Cinemas (Regulation) Act, 1953, read with clause (c) (iv) of the Proclamation dated the 13th May, 1971, issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT-699/71]

REVIEW AND REPORT ETC. OF NATIONAL SMALL INDUSTRIES CORPORATION LTD., NEW DELHI.

औद्योगिक विकास मन्त्रालय में उपमन्त्री
(श्री सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय
में कम्पनी अधिनियम 1956 की धारा 61 क
के अन्तर्गत निम्नलिखित पत्रों (हिन्दी
तथा अंग्रेजी संस्करण) की एक एक प्रति,
सभा-खेटल पर रखता हूँ :

(1) राष्ट्रीय लघु उद्योग विगम विनि-
देष्ट, नई दिल्ली, के वर्ष 1969-